

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1401/CHE/2024
PETITION NUMBER : CP/IB/129/2024
NAME OF THE APPLICANT : Madhu Desikan (IRP) P Rajamani
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner.

Ld. IRP Mr. Madhu Desikan is present.

This is an Application relating to Court I which has been wrongly filed in Court II.

Registry is directed to get it listed in Court I.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk